

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2648

ANSWERED ON:17.03.2006

FUNDING CRITERIA FOR CENTRALLY SPONSORED SCHEMES/ PROGRAMMES

Gamang Shri Giridhar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funding criteria followed for each Centrally Sponsored Schemes/Programmes for Rural Development sector regarding approval and release to the States;
- (b) whether the States having Fifth and Sixth Scheduled Areas including North Eastern States also fall under the matching share and matching contributions for individual programmes;
- (c) if so, whether the Government intends to adopt a uniform policy in tribal areas; and
- (d) if not, the reasons therefore alongwith the policy adopted for the tribal sub-plan areas thereon ?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

- (a) The allocation of funds under the rural development programmes is shared between the Centre and State Governments in the ratio of 75:25 except, Accelerated Rural Water Supply Programme (ARWSP) and Total Sanitation Campaign (TSC).
- (b) Yes, Sir. The States having Fifth and Sixth Schedule Areas including north eastern States are allocated the funds under the rural development schemes on the same allocation criteria. However, 10% of the total allocations of rural development programmes is earmarked to the north eastern states.
- (c) & (d) The Ministry of Rural Development has the uniform policy for the allocation criteria of funds in tribal areas also at present.